

COURT- I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 143 OF 2016 &
IA NO. 310 OF 2016**

Dated: 16th September, 2016

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Vs.

M/s. Mokia Green Energy Pvt. Ltd. & Ors.

.... Respondent(s)

ORDER

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **16.11.2016.**

(COURT MASTER)